

**NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY**

(for insertion in the Maharashtra Government Gazette,  
Part - I, Central Section)

The Honourable the Chief Justice has been pleased to declare that there will be no, **“Judicial” Court working day** at **High Court of Bombay at Principal Seat and Bench at Aurangabad** in lieu of holidays declared on account of **General Lok Sabha Election-2024** scheduled on **20.05.2024** and **13.05.2024** as election dates are falling during ensuing Summer Vacation commencing from 13.05.2024.

The Registry and staff of the **High Court of Bombay at Principal Seat and Bench at Aurangabad** will work on **8<sup>th</sup> June 2024 i.e. 2<sup>nd</sup> Saturday** in lieu of holidays declared for **General Lok Sabha Election-2024** on **20.05.2024** and **13.05.2024** respectively.

HIGH COURT OF JUDICATURE AT BOMBAY :

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DATED : 3<sup>rd</sup> May 2024

Sd/-  
(R.N. JOSHI)  
REGISTRAR GENERAL